

CITY CIVIL AND SESSIONS COURT,
BORIVALI DIVISION, DINDOSHI

OFFICE ORDER

Pursuant to the email dt. 09.07.2020 received from HHJ Smt. A. D. Deo regarding exchange of duty on 21.07.2020 I, S. S. Sawant, 2nd Additional Principal Judge, City Civil and Sessions Judge, Borivali Division, Dindoshi, DO HEREBY ORDER THAT, following partial changes have been made for dated 21.07.2020 and 23.07.2020 are as under;

The charge of HHJ Smt. A. D. Deo (CR No.11) dated 21.07.2020 is kept with HHJ Shri. S. S. Oza (CR No. 13) (alongwith charge of CR No. 11, 12,)

The charge of HHJ Shri S. S. Oza (CR No. 13) dated 23.07.2020 is kept with HHJ Smt. A. D. Deo (CR No. 11) (alongwith charge of CR No. 12, 13)

Note.

1. Administrative charge for dt. 21.07.2020 kept with HHJ Smt. A. D. Deo (C. R. 11) is hereby withdrawn and is kept with HHJ Shri. S. S. Oza (C. R. 13).
2. Administrative charge for dt. 23.07.2020 kept with HHJ Shri. S. U. Baghele (C. R. 10) is hereby withdrawn and is kept with HHJ Smt. A. D. Deo (C. R. 11).
3. The Unitary staff of CR No. 13 is hereby directed to attend the duty on 21.07.2020 before HHJ Shri. S. S. Oza (CR No. 13).
4. The Unitary staff of CR No. 11 is hereby directed to attend the duty on 23.07.2020 before HHJ Smt. A. D. Deo (CR No. 11).
5. Shri Waradkar (Driver) to attend HHJ Shri. S. S. Oza on 21.07.2020 in lieu of HHJ Smt. A. D. Deo.
6. Shri Waradkar (Driver) to attend HHJ Smt. A. D. Deo in lieu of HHJ Shri. S. S. Oza alongwith HHJ Shri. K. V. More on 23.07.2020.

City Civil and Sessions Court)
Dindoshi)
)
Date: 9th Day of July, 2020)

Sawant
9/7/2020
(S. S. Sawant)
2nd Addl. Principal Judge